

(d) if so, the reasons for such difference for the same facilities between two agencies; and

(e) the action taken or proposes to bring uniformity, in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b), (d) and (e). Delhi Development Authority has reported that in the colonies mentioned in the statement give below water charges are being recovered at the provisional rate of Rs. 30 per month from the allottees of DDA flats subject to adjustment in future bills. In all other areas, water charges are being recovered at the minimum rate of the MCD for bulk water supplied to the DDA. An additional charge of 30 paise per kilo litre is levied on account of expenditure on boost pumping of water.

(c) The minimum charges are Rs. 7.50 per month per connection.

#### STATEMENT

1. Kalkaji West of Community Centre
2. Alaknanda Pocket B & C
3. SFS at Greater Kailash I
4. Kalkaji Extension Pocket A-3
5. 144 SFS at Munirka Ph. IV
6. Vasant Vihar Opposite J.N.U.
7. Vasant Vihar Block D near RBI Qtrs.
8. Malviya Nagar Extension Saket
9. Desh Bandhu Gupta College, Kalkaji
10. A-10 Kalkaji Extension

11. Kalkaji G Block
12. Vasant Kunj Sec. ABC & D
13. Kalkaji Outer Ring Road
14. East of Kailash Pkt. A & B
15. Alaknanda Pkt. P & C Gr. III
16. Katwaria Saria
17. Alaknanda
18. Sheikh Saria
19. Kalkaji A 12 & A 13 Blocks.

[*Translation*]

#### Vacant Posts of Junior Resident Doctors in Ram Manohar Lohia Hospital

10091. SHRI M.S. PAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of vacancies of Junior Resident Doctors in Ram Manohar Lohia Hospital, New Delhi and since when these are lying vacant;

(b) the reasons for not filling up these posts till now;

(c) whether Government have received any memorandum from Resident Doctors' Association of this hospital; and

(d) if so, the action proposed to be taken by Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) There are 68 vacancies of Junior Residents Doctors in Dr. Ram Ma-

nohar Lohia Hospital, New Delhi. Ad-hoc Medical Officers are working against 38 vacancies. The remaining 30 vacancies exist w.e.f. 30.4.1990.

(b) As Ad-hoc Medical Officers have been allowed to continue beyond their original tenure for which they were appointed on the basis of Central Administrative Tribunal, Judgement, 38 posts of Junior Resident Doctors were not filled up to adjust them.

(c) Yes, Sir.

(d) The Government is taking action to post ad-hoc Medical Officers against regular vacancies of Central Health Service Doctors as per Central Administrative Tribunal judgement. Orders have since been issued to fill up the vacancies of Junior Resident Doctors.

[English]

#### **Wages to Leprosy Officers in Voluntary Organisation**

10092. DR. Y.S. RAJA SHEKAR REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a conference of Leprosy Officers of Voluntary Organisations was held recently in New Delhi.

(b) if so, what were the conclusions arrived at the conference;

(c) whether any decision has been taken to provide the same salary and other allowances to the doctors, para-medical workers etc. working in the voluntary organisations as those given to Government doctors etc.; and

(d) what was the expenditure involved on the conference?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Yes, Sir. Annual Conference of State Leprosy Officers and Voluntary Organisation involved in leprosy programme was held at New Delhi from 12-14 April, 1990.

(b) The conclusions/recommendations of the Conference are given in Statement below.

(c) No, Sir.

(d) Rs. 8.715 lakhs.

#### **STATEMENT**

The following major recommendations were made at the Conference:

1. To ensure early detection and treatment of cases;
2. To extend MDT to all low endemic districts by 1995;
3. Stipend should be revised for all categories of leprosy trainees;
4. The subject of leprosy should be given a rightful place in the curriculum of Medical Colleges and other similar institutions;
5. The budget proposed under Health Education and rehabilitation should be enhanced.
6. Financial and administrative powers of State Leprosy Officers & District Leprosy Officers should be enhanced.
7. The quality and quantity of anti-leprosy drugs must be made adequate and regular;